## Coord-09/1/2017-CDN-MCA Government of India Ministry of Corporate Affairs

5<sup>th</sup> floor, 'A' Wing, Shastri Bhawan Dr. Rajendera Prasad Road New Delhi-110001 Dated: 12/09/2017

## OFFICE ORDER

In terms of the provisions contained in Section 5(1) of the Right to Information Act, 2005, Sh. Pranay Chaturvedi, Deputy Director is hereby designated as the Central Public Information Officer (CPIO) in respect of CL-I Section and CL-V Section of the Ministry until further order.

> (Nilratan Das) Under Secretary to the Govt. of India

To

Sh. Pranay Chaturvedi Deputy Director

Copy to:-

- 1. PPS to Secretary, MCA
- 2. PPS to Addl. Secretary, MCA
- 3. PS to JS (B)/JS (AC)
- 4. JD (CVS)
- 5. All Sections, MCA
- 6. e-Governance Cell with a request to upload the Office Order under the RTI column on the Website of this Ministry, with caption Designation of CPIO in respect of CL-I Section and CL-V Section in MCA- Office Order dated 12/09/2017.

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